

**Central Administrative Tribunal
Principal Bench
New Delhi**

**RA No.168/2018
in
OA No.2724/2012**

This the 26th day of September, 2018

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman
Hon'ble Ms. Aradhana Johri, Member (A)**

Brij Mohan Mittal ... Applicant

Versus

Steel Authority of India Ltd. ... Respondent

O R D E R (IN CIRCULATION)

Justice L. Narasimha Reddy, Chairman :

Perused the review application. We do not find any ground to review the order dated 25.07.2018 passed in the OA.

2. The review application is dismissed, in circulation.

**(Aradhana Johri)
Member (A)**

**(Justice L. Narasimha Reddy)
Chairman**

/as/